

**INCOME TAX APPELLATE TRIBUNAL,  
AHMEDABAD ZONE, AHMEDABAD**

**Revised constitution for the period from 11.05.2026 to 21.05.2026**

Bench	Court Room	<u>Ahmedabad Benches</u>
"C" & "D"	1	Shri Sanjay Garg, JM & Smt. Annapurna Gupta, AM (12.05.2026 to 14.05.2026 & 18.05.2026 to 21.05.2026)
"A" & "B"	2	Shri Siddhartha Nautiyal, JM & Shri Narendra Prasad Sinha, AM (11.05.2026 to 14.05.2026)
"A" & "B"	2	Ms. Suchitra R. Kamble, JM & Shri Narendra Prasad Sinha, AM (18.05.2026 to 21.05.2026)

**Surat Bench (Virtually)**

**Rajkot Bench**

**(Surat and Rajkot Benches stand merged, hearing at 10.30 am)**

"SMC"  DB & SMC (20.05.2026) @ 2.30 PM		Dr. A.L. Saini, AM  Shri T.R. Senthikumar, JM & Shri Narendra Prasad Sinha, AM (Bunched cases of 12AA/80G/Ex-parte orders)
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**Indore Bench**

"DB" & "SMC"		Shri Bhagirath Mal Biyani, AM & Shri Paresh M. Joshi, JM
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**Ahmedabad**

**Date : 06.05.2026**

  
**Assistant Registrar**

**Note : Ahmedabad Benches will function in hybrid mode on WebEx platform and the joining links for the respective Benches are as under:-**

Bench	Meeting No.	Password
"C" & "D"	2644 614 9864	CR01
"A" & "B"	2641 249 7680	CR02

  
**Assistant Registrar**